

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**INDORE BENCH AT AHMEDABAD**

ITEM No. 6

C.P.(CAA)/5(MP)2021 in C.A.(CAA)/6(MP)2021

**Order under Section 230-232**

**IN THE MATTER OF:**

Guna Infrastructure Ltd  
Kalyan Toll Highways Pvt Ltd

.....Applicant

**Order delivered on ..18/08/2021**

**Coram:**

Dr. Deepti Mukesh, Hon'ble Member(J)  
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Learned Counsel, Mr. P.S. Tripathi  
For the Respondent :

**ORDER**

This is second motion petition seeking admission and issuance of notices to the regulatory authorities and also to make paper publication. The learned counsel states that in pursuance of the order passed on 22.04.2021, the meetings were held and chairperson's report is filed.

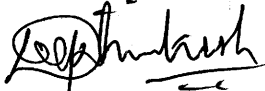
DMS system is not working, hence, no documents can be seen.

Learned Counsel further states that the present application is filed within the time.

List for hearing on 27.09.2021.

  
**VIRENDRA KUMAR GUPTA**  
**MEMBER (TECHNICAL)**

Sweta

  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**